

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1987  
ANSWERED ON:06.12.2005  
DAMAGE DUE TO HAILSTORM  
Mahato Shri Bir Sing;Mahato Shri Sunil Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government provides any assistance to the farmers in case their crop is damaged due to hailstorm;
- (b) if so, the details thereof; and
- (c) the details of the assistance provided to the farmers during each of the last three years, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) & (b): The Schemes of Calamity Relief Fund (CRF)/National Calamity Contingency Fund (NCCF), inter-alia provide for assistance to the farmers affected by natural calamities including hailstorms, as per approved items and norms of assistance. These items and norms provide for agriculture input subsidy to the small and marginal farmers whose crops have been damaged more than 50%, at the rate of Rs. 1,000/-per ha. for rainfed areas, Rs. 2,500/- per ha. for irrigated areas and Rs. 4,000/- per ha. for perennial crops. The assistance is also provided under these norms to the farmers other than small and marginal farmers, in case of severe calamity occurring for a second consecutive year (or subsequent year) upto 2 ha. only. Further, the farmers are entitled for compensation for loss to crop due to natural calamities under the National Agricultural Insurance Scheme of the Ministry of Agriculture.

(c): A Statement showing the details of allocation and release of assistance from CRF and funds released from NCCF to various States during the last three years viz. 2002-03, 2003-04, 2004-05 is annexed.

The quantum of funds in the CRF is allocated to various States based on the recommendations of the Finance Commissions for all calamities identified as natural calamities, which inter-alia includes the hailstorms. This allocation is not specific to any particular calamity. As distribution of relief assistance at the ground level is the responsibility of the State Government concerned, the details of the assistance provided to the farmers for various calamities are available with respective State Governments.